

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 198 of 2013 &
IA No. 275 of 2013**

Dated : 2nd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

K.K.K. Hydro Power Ltd.Appellant(s)

Versus

Himachal Pradesh Elec. Reg. Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay
Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

Mr. Anand K. Ganesan appearing for Respondent No.2 seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 16.09.2013 after serving copy on the other side.

The Representative appearing on behalf of Respondent No.3 is present today and seeks some time to engage a counsel.

Post the matter for hearing the I.A. No. 275 of 2013 (Appl. for stay) on **16.09.2013.**

**(V.J. Talwar)
Technical Member**

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**(Justice M. Karpaga Vinayagam)
Chairperson**